

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 43 OF 2020

(CRIME NO. 210/2019 OF NEDUPUZHA POLICE STATION, THRISSUR
DISTRICT)

APPLICANT/ACCUSED:

NIDHEESH, AGED 27 YEARS,
S/O. SATHYANANDHAN,
KALLUKATTAYIL HOUSE, VADAKKEKAD,
THRISSUR - 679562.

BY ADV. SRI.P.K.VARGHESE

RESPONDENT/COMPLAINANT:

STATE OF KERALA, REPRESENTED BY
PUBLIC PROSECUTOR, HIGH COURT OF KERALA-682031.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020